

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/164(KB)2022
IA(I.B.C)/1194(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS AMBAY COKE INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. C. Mohata, Adv.] for RP

Mr. A. Gupta, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter **on 02.09.2024**.

(Anamitra Pal)

Court Officer